

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) and (b). Yes, Sir. The STC's turnover in 1994-95 was the highest in recent years. The turnover in each of the years 1991-92, 1992-93, 1993-94 and 1994-95 is given below :

	Rs/Crore			
	91-92	92-93	93-94	94-95 (Provisional)
-Exports	625	551	798	790
-Imports	610	324	239	959
-Domestic	80	138	80	90
-Total	1315	1013	1117	1839

STC's turnover during 1994-95 has registered an increase mainly because of import of sugar amounting to Rs. 590 crore.

(c) and (d). Yes, Sir. STC proposes to expand its operations both in exports and imports in order to achieve a turnover of about Rs. 2000 crores in 1995-96 by :

- Expanding direct trade in rice, wheat, coffee and chemicals etc.
- entering into a number of new areas of business like import of fertilizers, non-ferrous metals and kerosene oil;
- expanding domestic trading in the areas of rice, wheat and cashew.

(e) and (f). Yes, Sir. STC has recently signed an MOU with a company of international repute in Singapore for expanding its operations primarily in CIS countries.

Sick Units of Tamil Nadu

7307. SHRI P. KUMARASAMY : Will the Minister of FINANCE be pleased to state :

(a) the number of sick industrial units in Tamil Nadu as on March 31, 1995;

(b) the number of sick industrial units in the State which were referred to the Board for Industrial and Financial Reconstruction during 1992-93, 1993-94 and 1994-95;

(c) the number of cases relating to industrial units in the State which have been decided by the BIFR since its inception; and the number out of them in which the BIFR has ordered for revival; and

(d) the number of industrial units, out of the above which have been revived so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) and (b). The Board for Industrial and Financial Reconstruction (BIFR) has reported that since its

inception, 137 references in respect of sick industrial companies of Tamil Nadu have been registered with it as on 31.03.1995, including 40 references during the period January 1992 - March 1995.

(c) and (d). BIFR has reported that out of the reference registered, 104 have been disposed of as on 30.4.1995, including 51 cases where revival scheme were sanctioned. Of these, 10 sick industrial companies have turned around.

[Translation]

Smuggling of Jaggery

7308. SHRI JANARDAN MISRA :
SHRI PANKAJ CHOWDHARY :

Will the Minister of FINANCE be pleased to state :

(a) whether jaggery is being smuggled at large scale to Nepal via Uttar Pradesh border;

(b) if so, the quantity of jaggery smuggled to Nepal during the last six months;

(c) whether the Government are formulating any scheme to check the smuggling thereof; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) No, Sir.

(b) Smuggling being a clandestine activity it is not possible to estimate the quantity of jaggery smuggled into Nepal during last six months. However, during 1994-95 only 2 cases of smuggling of jaggery from U.P. to Nepal have been detected. The details of the seizures are as follows :

Quantity	Value
150 Kgs.	Rs. 450.00
2000 Kgs.	Rs. 16000.00

(c) and (d). Anti-Smuggling on Indo-Nepal Border are alert to detect and prevent smuggling including smuggling of jaggery. Close coordination is being maintained amongst all agencies concerned with detection and prevention of smuggling.

[English]

Money Policy

7309. SHRI R. ANBARASU : Will the Minister of FINANCE be pleased to state :

(a) whether the tight money policy will bring down monetary expansion and also contain inflation; and

(b) if so, the policy changes being made by the Government in this regard?